rules each Adviso has been placed in charge of certain d 'partments of the State of West Bengal.

(c) In selecting the Advisers due regard has been giv -n to their varied experience and exper knowledge of Various fields of administrs ion.

## QUARTERS FOR C VIL AVIATION STAFF

\*36g. SHRI M. V. BHADRAM : Will the Minister of T( 'URISM AND CIVIL AVIATION be r 'eased to state :

(a) whether it i: a fact that more than 400 persons were transferred to Palam airport from all o er India wt en it was taken over by the Civil Aviation Department from the Ind an Air Force and that they still remain /ithout any residential accommodation an 1 other basic amenities for the staff;

(b) whether the accommodation still occupied by the A r Force is proposed to be taken over for providing quarters for the Civil Aviatk a staff;

(c) whether G< wnment propose to construct the qua teis at Safdarjung or Palam airport; an I

(d) if so, the dt ails thereof?

THE MINIS' ER OF TOURISM AND CIVIL AVI VTION (DR. KARAN SINGH) : (a) Ou of 601 persons transferred to Palam ?4 and 76 have been provided resident! .1 accommodation at Palam and Safdar img respectively.

(b) The Air Fo; ;e have already trans ferred one block ; t Palam to the Civil Aviation Departn eat. Efforts are being made to get mor< accommodation.

(c) and (d) Pro ision for the construction of a residentia colony has been made in th>c master pla 1 i"vr the development of Delhi (Palam). jrport.

Plans are also rnder examination to construct resident al quarters at Safdai-jung aerodrome.

## COMMITTEE ON WORKING OF EXECUTIVE AND JUDICIARY

\*370. SHRI TI IILLAI VILLALAN : SHRI KY.NCHI KALYANA-SUNDARAM : SHRI T. K. SRINIVASAN :

Will the Ministe of HOME AFFAIRS be pleased to state 3—33 R. S./70

(a) whether Government have any pro posal under their consideration to appoint a Committee to analyse the present rela tionship between the Executive and Judi ciary and their functioning in their re spective spheres without interfering with each other; and

(b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.

## •(ESTABLISHMENT OF OPERATIONAL HEAD-QUARTERS IN MANIFUR BY CHINESE TRAINED NAGA HOSTILES

 $*26_2$ . SHRI P. C. MITRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a hard-core of Chinese trained Naga hostiles are trying to establish an operational headquarter in the Thangual area of Manipuv a forest belt bordering Burma; and

(b) if so, what is their estimated strength and the steps taken to thwart their move?

THE MINISTER OF HOME AFJ FAIRS (SHRI Y. B. CHAVAN) : (a and (b) There is no such definite information with Government. The Security Forces continue to maitain Vigilance wi'h a view to intercept any hostile as may try to cross the border and indulge in unlawful activities.

## NAXALITE ACTIVITIES IN WEST BENGAL

\*37i. SHRI M. K. MOHTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Naxalite activities are widely spread over in 8 out of the 16 Districts in West Bengal.

(b) whether it is also a fact that Government have recently received a report in this regard; and

(c) if so, the details thereof and the steps contemplated by Government in the matter ?

fTransferred from the 7th May, 1970-